

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA Nos.8 & 10 in CIVIL APPEAL NO. 1655 OF 2004

CHAIRMAN-CUM-MD M/S.WESTERN CO.LTD & ANR

Appellant (s)

VERSUS

M.P.ELECTRICITY BOARD & ORS.

Respondent(s)

(For directions and office report)

Date: 14/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Anip Sachthey,Adv.

Mr. Mohit Paul,Adv.

For Respondent(s) Mr. C.D. Singh,Adv.

Ms. Minakshi Sarma,Adv.

Mr. Dhruvad Kashyap,Adv.

Mr. Sakesh Kumar,Adv.

Mr. Rohit Singh,Adv.

Mr. D.K. Sinha,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call this matter after three weeks.

(Neena Verma)

(Vijay A

ggarwal)

Court Master

Court Master

al)

(Neena Verma)

(Vijay Aggarw

Court Master

Court Master